

[*English*]**Nationalisation of Rivers**

2265. DR. V. RAJESHWARAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is any proposal to nationalise all the rivers in India;

(b) if so, the details thereof; and

(c) the difficulties being encountered in linkage of Ganga and Cauvery rivers?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

(c) The proposal for linking of Ganga with Cauvery has been earlier examined by the Government but it was found to be cost-prohibitive and infeasible. Hence the proposal was not pursued further.

**Pandiyar-Ponambalam: Dam Project in Tamil Nadu**

2266. SHRI C. K. KUPPUSWAMY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Tamil Nadu has forwarded any proposal to the Union Government for the construction of the Pandiyar-Ponambalam Dam near Pollachi; and

(b) if so, the details thereof and the time by which it is likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) The Government of Tamil Nadu has not forwarded any proposal to the Union Government for the construction of Pandiyar-Ponambalam Dam near Pollachi. However, a project named Pandiyar-Ponnapuzzah Hydro-electric project was received in the Central Electricity Authority which was returned to the State Government for resubmission after resolution of inter-State aspects.

**Working Hours of Connaught Place Shops**

2267. DR. C. SILVERA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Administration has permitted the opening of shops in Connaught Place area till Nine O' Clock at night;

(b) if so, the details thereof and the reasons therefor;

(c) whether it is likely to cause inconvenience to the employees especially female employees working in shops and encourage hooliganism at night; and

(d) if so, the remedial measures taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) No, Sir.

(b) to (d) Does not arise.

[*Translation*]**Women Working in Para-Military Forces**

2268. SHRI PRABHU DAYAL KATHERIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of women working in the para-military forces in the country;

(b) the number of women appointed therein during the last three years, State-wise;

(c) whether the proportion of women working in the para-military forces is very low; and

(d) if so, the measures being taken to encourage the appointment of more women in those forces?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) 2810 women are working in the Central para-Military Forces.

(b) State-wise data on the number of women appointed in the Central para-Military Forces during the last three years (1988-90) are given below:—

<i>Name of the State/UT</i>	<i>Number of women appointed</i>
Andhra Pradesh . . . . .	40
Assam . . . . .	33
Bihar . . . . .	52
Gujarat . . . . .	2
Haryana . . . . .	36
Himachal Pradesh . . . . .	26
Jammu & Kashmir . . . . .	13
Karnataka . . . . .	53
Kerala . . . . .	87
Madhya Pradesh . . . . .	35
Maharashtra . . . . .	39
Manipur . . . . .	9
Meghalaya . . . . .	7
Mizoram . . . . .	9
Nagaland . . . . .	7
Orissa . . . . .	25
Punjab . . . . .	52
Rajasthan . . . . .	29
Tamil Nadu . . . . .	61
Tripura . . . . .	3
Uttar Pradesh . . . . .	114
West Bengal . . . . .	72
Chandigarh . . . . .	9
Pondicherry . . . . .	1
Delhi . . . . .	91
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(c) Taking into account the nature of these Forces, their functional requirements and working conditions, the proportion of women working in Central para-military forces is not considered very low.

(d) Does not arise.

[English]

#### **Recommendations of the National Police Commission**

2269. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the recommendations of the National Police Commission which have been accepted by the Government; and

(b) the time by which those are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) 'Police' being a State subject it is for the State Governments to implement the recommendations of the National Police Commission. Available information indicate that the reports of the Commission have been thoroughly studied by them and good measures of action taken to the extent considered appropriate.

#### **Land under Irrigation in Orissa, Maharashtra and Madhya Pradesh**

2270. DR. KARTIKESWAR PATRA:  
SHRI VILASRAO GUNDEWAR:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the total hectares of land brought under irrigation in Orissa, Maharashtra and Madhya Pradesh during 1990-91; and